

4. Ld. Counsel for the EPFO present and vehemently opposed the plan as the entire liability of EPFO has not been discharged. The claimed amount is Rs. 26,86,79,9/- and only 5.41% of their entire claim has been provided in the plan. Counsel for the RP seeks time to get instructions about the payment of the EPFO. One-week time is granted.
5. List this matter for further consideration on **04.06.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)